

(b) if so, the details thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). This is primarily a matter for the Courts. The Law Commission in their 14th report on judicial reforms have suggested *inter alia* the constitution of 'tribunals of appeal'. The matter is under consideration.

Central Schemes in Punjab

2830. Shri Ram Krishan Gupta: Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 29 on the 17th November, 1958 and state:

(a) whether the rest of the information regarding the amount provided by the Central Government for Centrally Sponsored Schemes in the Punjab in the first two years of the Second Five Year Plan has since been collected; and

(b) if so, the details thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b) Yes, Sir. A statement is placed on the Table of the House [See Appendix VI, annexure No 57].

Labour Participation in Management

2831. { Shri S. M. Banerjee:
Shri Ram Krishan Gupta: }

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the scheme of participation of labour in management is likely to be introduced in any other public undertakings under his Ministry; and

(b) if so, what are those undertakings?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). The scheme of participation of labour in management was introduced in the Hindustan Machine Tools (P) Ltd. in July, 1958. The Joint Works Management Council is

also being set up in the Hindustan Insecticides (P) Ltd. at Delhi, by suitably enlarging the functions of the Works Committee. This arrangement was ratified by the workers of the Works Committee on the 13th August, 1958.

The results of these 2 experiments are being watched with interest. Introduction of this scheme of participation of labour in management in a few other units will be considered as soon as a proper assessment is available.

Loans to Closed Mills by National Industrial Development Corporation (Private) Ltd.

2832. Shri S. M. Banerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the closed mills which have applied for loan from the National Industrial Development Corporation in 1958;

(b) the amount of loan applied for;

(c) the loans sanctioned;

(d) the basis on which the loans have been sanctioned, and

(e) whether any enquiries were conducted before sanctioning the amount?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement is laid on the Table [See Appendix VI, annexure No. 58].

(c) Nil

(d) and (e) Do not arise

Small Scale Industries in U.P.

2833. Shri S. M. Banerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any part of the Central Government grants and loans allotted to U.P. for the development of Small